

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO SIXTY SIXTH REPORTS
(ENGLISH VERSION)



सत्यमेव जयते

FIFTH LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fifth Lok Sabha)

THIRTY-FIFTH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-fifth Report.

2. The Committee met on the 17th December, 1973 for—

I. Classification and allocation of time for discussion of the following Bills under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure:—

(1) The Mithila (North Bihar) Development Board Bill, 1973 by Shri Yamuna Prasad Mandal.

(2) The Mercy Killing Bill, 1973 by Shri M. C. Daga.

II. Allocation of time to the Resolutions at Item Nos. 2 and 3 set down in the List of Business for Friday, the 21st December, 1973.

Classification and allocation of time to Bills

3. The Members-in-charge of the Bills were invited to attend the sitting. They attended.

4. After considering all aspects of the Bills, the Committee recommend that both the Bills be placed in category 'B'. The Committee recommend allocation of time to them as indicated below:—

(1) The Mithila (North Bihar) Development Board Bill, 1973 by Shri Yamuna Prasad Mandal 1½ hours

(2) The Mercy Killing Bill, 1973 by Shri M. C. Daga 2 hours

Allotment of time to Resolutions

5. The Members who had tabled the resolutions were invited to attend the sitting. None of them attended.

6. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Free and fair elections 2 hours

(2) Resolution regarding Economic stagnation of Eastern States. 2 hours

Recommendations

7. The Committee recommend that—

(i) the classification and allocation of time to Bills by the Committee, as shown in paragraph 4 above, be agreed to by the House; and

(ii) the allocation of time to resolutions, as shown in paragraph 6 above, be agreed to by the House.

G. G. SWELL.

Chairman.

NEW DELHI;
December 17, 1973
Agrahayana 28, 1895 (Saka)

*Committee on Private Members' Bills
and Resolutions.*